

**IN THE INCOME TAX APPELLATE TRIBUNAL
"F" Bench, Mumbai**

**Before Shri Jason P. Boaz, Accountant Member
and Shri Sandeep Gosain, Judicial Member**

ITA No.	Appellant	Respondent	A.Y./PAN
5513/Mum/2014	Income Tax Officer- 19(3)(2)	IRE Loan Trust	2007-09 AAATI5498L
5758/Mum/2014	IRE Loan Trust	Income Tax Officer- 19(3)(2)	
5511/Mum/2014	Income Tax Officer 19(3)(2)	IGHCC 2 Loan Trust	2007-08 AAATI5212Q
5742/Mum/2014	IGHCC 2 Loan Trust	Income Tax Officer 19(3)(2)	
5512/Mum/2014	Income Tax Officer 19(3)(2)	IGHCC Loan Trust	2007-08 AAATI5039H
5741/Mum/2014	IGHCC Loan Trust	Income Tax Officer 19(3)(2)	
5510/Mum/2014	Income Tax Officer 19(3)(2)	IGHCC 3 Loan Trust	2007-08 AAATI5213R
5740/Mum/2014	IGHCC 3 Loan Trust	Income Tax Officer 19(3)(2)	
5517/Mum/2014	Income Tax Officer 19(3)(2)	KGE Loan Trust	2007-08 AABTK1391D
5737/Mum/2014	KGE Loan Trust	Income Tax Officer 19(3)(2)	
5516/Mum/2014	Income Tax Officer 19(3)(2)	Long Bond Receivables Trust 2006 Series III	2007-08 AAATL5420F
5739/Mum/2014	Long Bond Receivables Trust 2006 Series III	Income Tax Officer 19(3)(2)	
5515/Mum/2014	Income Tax Officer 19(3)(2)	IPGE Loan Trust	2007-08 AAATI5595A
5759/Mum/2014	IPGE Loan Trust	Income Tax Officer 19(3)(2)	
5761/Mum/2014	KJS Loan Trust	Income Tax Officer 19(3)(2)	2007-08 AABTK1729R
5760/Mum/2014	Long Bond Receivables Trust 2007 Series V	Income Tax Officer- 19(3)(2)	2007-08 AAATL5666R

5514/Mum/2014	Income Tax Officer 19(3)(2)	Long Bond Receivables Trust 2006 Series IV	2007-08 AAATL5556A
5762/Mum/2014	Long Bond Receivables Trust 2006 Series IV	Income Tax Officer 19(3)(2)	
1140/Mum/2014	Income Tax Officer- 19(3)(2)	India Commercial Loan Turst Series-II 2008	2009-10 AAATI6347L
1440/Mum/2014	India Commercial Loan Trust Series II 2008	Income Tax Officer- 19(3)(2)	
2721/Mum/2014	Income Tax Officer 19(3)(2)	Long Bond Receivable Trust 2007 Series V	2009-10 AAATL5666R
3626/Mum/2014	Long Bond Receivable Trust 2007 Series V	Income Tax Officer 19(3)(2)	
2720/Mum/2014	Income Tax Officer 19(3)(2)	Long Bond Receivable Trust 2006 Series IV	2009-10 AAATL5557A
3069/Mum/2014	Long Bond Receivable Trust 2006 Series IV	Income Tax Officer 19(3)(2)	
1141/Mum/2014	Income Tax Officer- 19(3)(2)	India Commercial Loan Turst Series-III 2008	2009-10 AAATI6346M
1441/Mum/2014	India Commercial Loan Trust Series III 2008	Income Tax Officer- 19(3)(2)	
464/Mum/2014	Income Tax Officer- 19(3)(2)	Indian Corporate Loan Securitization Trust 2008 Series-13	2009-10 AAATI6926K
1186/Mum/2014	Indian Corporate Loan Securitizatoin Trust 2008 Series 13	Income Tax Officer- 19(3)(2)	
4341/Mum/2013	Income Tax Officer- 19(3)(2)	Indian Corporate Loan Securitisatioin Trust 2008 Series 22	2009-10 AAATI6924M
4040/Mum/2013	Indian Corporate Loan Securitisation Trust 2008 Series 22	Income Tax Officer- 19(3)(2)	
465/Mum/2014	Income Tax Officer- 19(3)(2)	Indian Corporate Loan Securitizatoin Trust 2008 Series LXI	2009-10 AAATI7007H
1190/Mum/2014	Indian Corporate Loan Securitizatoin Trust 2008 Series LXI	Income Tax Officer- 19(3)(2)	

3330/Mum/2014	Income Tax Officer-19(3)(2)	Indian Corporate Loan Securitisation Trust 2008 Series 37	2010-11 AAATI7009K
3618/Mum/2014	ICLS Trust 2008 Series 37	Income Tax Officer-19(3)(2)	
2719/Mum/2014	Income Tax Officer 19(3)(2)	Indian Corporate Loan Securitisation Trust 2008 Series LVI	2010-11 AAATI6748P
3616/Mum/2014	Indian Corporate Loan Securitization Trust 2008, Series LVI	Income Tax Officer-19(3)(2)	
3332/Mum/2014	Income Tax Officer-19(3)(2)	Indian Corporate Loan Securitisation Trust 2008 Series VII	2010-11 AAATI6919A
3614/Mum/2014	Indian Corporate Loan Securitization Trust 2008, Series VII	Income Tax Officer-19(3)(2)	
3930/Mum/2014	Income Tax Officer-19(3)(2)	Indian Corporate Loan Securitisation Trust 2008 Series LX	2010-11 AAATI6971Q
3775/Mum/2014	Indian Corporate Securitisation Loan Trust 20 Series LX	Income Tax Officer-19(3)(2)	
3926/Mum/2014	Income Tax Officer-19(3)(2)	Indian Corporate Loan Securitisation Trust 2008 Series 12	2010-11 AAATI7011D
3694/Mum/2014	Indian Corporate Loan Securitisation Trust Series 12	Income Tax Officer-19(3)(2)	
3928/Mum/2014	Income Tax Officer-19(3)(2)	Indian Corporate Loan Securitisation Trust 2008 Series 23	2010-11 AAATI6934K
3696/Mum/2014	Indian Corporate Loan Securitisation Trust 2008 Series 23	Income Tax Officer-19(3)(2)	
3929/Mum/2014	Income Tax Officer-19(3)(2)	Indian Corporate Loan Securitisation Trust 2008 Series 28	2010-11 AAATI6704K
3698/Mum/2014	Indian Corporate Loan Securitisation Trust 2008 Series 28	Income Tax Officer-19(3)(2)	

3744/Mum/2014	Income Tax Officer-19(3)(2)	Indian Corporate Loan Securitisation Trust 2008 Series 25	2010-11 AAATI6931N
3697/Mum/2014	Indian Corporate Loan Securitisation Trust 2008 Series 25	Income Tax Officer-19(3)(2)	
3925/Mum/2014	Income Tax Officer-19(3)(2)	Indian Corporate Loan Securitisation Trust 2008 Series VIII	2010-11 AAATI7008J
3774/Mum/2014	Indian Corporate Loan Securitisation Trust Series VIII	Income Tax Officer-19(3)(2)	
3335/Mum/2014	Income Tax Officer-19(3)(2)	Indian Corporate Loan Securitisation Trust 2008 Series 18	2010-11 AAATI6933Q
3617/Mum/2014	Indian Corporate Loan Securitization Trust 2008, Series 18	Income Tax Officer-19(3)(2)	
5275/Mum/2014	Income Tax Officer 19(3)(2)	Indian Corporate Loan Securitisation Trust 2008 Series IX	2010-11 AAATI6921Q
5719/Mum/2014	Indian Corporate Loan Securitisation Trust 2008 Series IX	Income Tax Officer 19(3)(2)	
3934/Mum/2014	Income Tax Officer-19(3)(2)	India Commercial Loan Trust Series VII 2008	AAATI6749n
4104/Mum/2014	Indian Commercial Loan Trust Series VII 2008	Income Tax Officer-19(3)(2)	AAATI6749N
3731/Mum/2014	Income Tax Officer-19(3)(2)	Indian Commercial Loan Trust Series IX 2008	2010-11 AAATI6913L
3776/Mum/2014	Indian Commercial Loan Trust Series IX 2008	Income Tax Officer-19(3)(2)	
3743/Mum/2014	Income Tax Officer-19(3)(2)	India Commercial Loan Trust Series I-2009	2010-11 AAATI7906B
3777/Mum/2014	India Commercial Loan Trust Series I 2009	Income Tax Officer-19(3)(2)	
2724/Mum/2014	Income Tax Officer 19(3)(2)	IBH Loan Trust	2010-11 AAATI6599J
3623/Mum/2014	IBH Loan Trust	Income Tax Officer 19(3)(2)	

3948/Mum/2014	Income Tax Officer 19(3)(2)	KSE Loan Trust	2010-11 AABTK3186G
3704/Mum/2014	KSE Loan Trust	Income Tax Officer 19(3)(2)	
3945/Mum/2014	Income Tax Officer- 19(3)(2)	IPL Loan Trust	2010-11 AAATI6573Q
3771/Mum/2014	IPL Loan Trust	Income Tax Officer 19(3)(2)	
3741/Mum/2014	Income Tax Officer 19(3)(2)	KEC Loan Trust	2010-11 AABTK2892B
3773/Mum/2014	KEC Loan Trust	Income Tax Officer 19(3)(2)	
3944/Mum/2014	Income Tax Officer- 19(3)(2)	IOP Loan Trust	2010-11 AAATI6597G
3772/Mum/2014	IOP Loan Trust	Income Tax Officer 19(3)(2)	
5454/Mum/2014	Income Tax Officer 19(3)(3)	PFL Loan Trust	2010-11 AABTP4902D
5720/Mum/2014	PFL Loan Trust	Income Tax Officer 19(3)(3)	
3733/Mum/2014	Income Tax Officer 19(3)(2)	Long Bond Receivable Trust 2007 Series V	2010-11 AAATL5666R
4103/Mum/2014	Long Bond Receivable Trust 2006 Series V	Income Tax Officer- 19(3)(2)	
3732/Mum/2014	Income Tax Officer 19(3)(2)	Long Bond Receivable Trust 2006 Series IV	2010-11 AAATL5556A
4102/Mum/2014	Long Bond Receivable Trust 2006 Series IV	Income Tax Officer- 19(3)(2)	
2723/Mum/2014	Income Tax Officer 19(3)(2)	Indian Loan Receivable Trust February 2008	2010-11 AAATI6493F
3611/Mum/2014	Indian Loan Receivable Trust February 2008	Income Tax Officer- 19(3)(2)	
5272/Mum/2014	Income Tax Officer 19(3)(2)	Indian Corporate Loan Securitisation Trust 2008 Series 13	2010-11 AAATI6926K
5725/Mum/2014	Indian Corporate Loan Securitisation Trust 2008 Series 13	Income Tax Officer 19(3)(2)	

3736/Mum/2014	Income Tax Officer 19(3)(2)	Indian Corporate Loan Securitisation Trust 2008 Series 22	2010-11 AAATI6924M
3695/Mum/2014	Indian Corporate Loan Securitisation Trust 2008 Series 22	Income Tax Officer- 19(3)(2)	
3334/Mum/2014	Income Tax Officer- 19(3)(2)	Indian Corporate Loan Securitisation Trust 2008 Series LXI	2010-11 AAATI7007H
3620/Mum/2014	Indian Corpore Loan Securitization Trust 2008, Series LXI	Income Tax Officer- 19(3)(2)	
5271/Mum/2014	Income Tax Officer 19(3)(2)	Indian Corporate Loan Securitisation Trust 2008 Series XLVII	2010-11 AAATI6930P
5726/Mum/2014	Indian Corporate Loan Securitisation Trust 2008 Series XLVII	Income Tax Officer 19(3)(2)	
2717/Mum/2014	Income Tax Officer 19(3)(2)	Indian Corporate Loan Securitisation Trust 2008 Series 20	2010-11 AAATI6920R
3612/Mum/2014	Indian Corpore Loan Securitization Trust 2008, Series 20	Income Tax Officer- 19(3)(2)	
5273/Mum/2014	Income Tax Officer 19(3)(2)	Indian Corporate Loan Securitisation Trust 2008 Series 24	2010-11 AAATI6932R
5723/Mum/2014	Indian Corporate Loan Securitisation Trust 2008 Series 24	Income Tax Officer 19(3)(2)	
3333/Mum/2014	Income Tax Officer- 19(3)(2)	Indian Corporate Loan Securitisation Trust 2008 Series 27	2010-11 AAATI6710R
3615/Mum/2014	Indian Corpore Loan Securitization Trust 2008, Series 27	Income Tax Officer- 19(3)(2)	
3336/Mum/2014	Income Tax Officer- 19(3)(2)	ICLS Trust 2008 Series XLI	2010-11 AAATI6923N
3619/Mum/2014	ICLS Trust 2008, Series XLI	Income Tax Officer- 19(3)(2)	

3742/Mum/2014	Income Tax Officer-19(3)(2)	Indian Corporate Loan Securitisation Trust 2008 Series 33	2010-11 AAATI6916B
3699/Mum/2014	Indian Corporate Loan Securitisation Trust 2008 Series 33	Income Tax Officer-19(3)(2)	
3927/Mum/2014	Income Tax Officer-19(3)(2)	Indian Corporate Loan Securitisation Trust 2008Series XI	2010-11 AAATI7010C
3693/Mum/2014	Indian Corporate Loan Securitisation Trust 2008 Series XI	Income Tax Officer-19(3)(2)	
2718/Mum/2014	Income Tax Officer 19(3)(2)	Indian Corporate Loan Securitisation Trust 2008 Series 40	2010-11 AAATI6784R
3607/Mum/2014	Indian Corpotaee Loan Securitisation Trust Series-40	Income Tax Officer-19(3)(2)	
3331/Mum/2014	Income Tax Officer-19(3)(2)	Indian Corporate Loan Securitisation Trust 2008 Series 39	2010-11 AAATI6790F
3613/Mum/2014	Indian Corporte Loan Securitization Trust 2008, Series 39	Income Tax Officer-19(3)(2)	
3745/Mum/2014	Income Tax Officer-19(3)(2)	Indian Corporate Loan Securitisation Trust 2008 Series 38	2010-11 AAATI6928H
3700/Mum/2014	Indian Corporate Loan Securitisation Trust 2008 Series 38	Income Tax Officer 19(3)(2)	
3935/Mum/2014	Income Tax Officer-19(3)(2)	India Commercial Loan Trust Series VIII 2008	2010-11 AAATI6912M
3951/Mum/2014	Indian Commercial Loan Trust SeriesVIII 2008	Income Tax Officer-19(3)(2)	
3946/Mum/2014	Income Tax Officer-19(3)(2)	IEL Loan Trust	2010-11 AAATI6596H
3703/Mum/2014	IEL Loan Trust	Income Tax Officer 19(3)(2)	
2726/Mum/2014	Income Tax Officer 19(3)(2)	KBA Loan Trust	2010-11 AABTK2888F
3621/Mum/2014	KBA Loan Trust	Income Tax Officer 19(3)(2)	

5455/Mum/2014	Income Tax Officer 19(3)(3)	PSE Loan Trust	2010-11 AABTP4903C
5718/Mum/2014	PSE Loan Trust	Income Tax Officer 19(3)(3)	
5715/Mum/2014	ISH Loan Trust	Income Tax Officer 19(3)(2)	2010-11 AAATI6569C
2725/Mum/2014	Income Tax Officer 19(3)(2)	IKR Loan Trust	2010-11 AAATI6574L
3622/Mum/2014	IKR Loan Trust	Income Tax Officer 19(3)(2)	
3178/Mum/2014	Income Tax Officer 19(3)(3)	PES Loan Trust	2009-10 AABTP5019M
3624/Mum/2014	PES Loan Trust	Income Tax Officer 19(3)(2)	
5453/Mum/2014	Income Tax Officer 19(3)(3)	PES Loan Trust	2010-11 AABTP5019M
5716/Mum/2014	PES Loan Trust	Income Tax Officer 19(3)(3)	
471/Mum/2014	Income Tax Officer- 19(3)(2)	Indian Loan Receivable Trust February 2008	2009-10 AAATI6493F
1188/Mum/2014	Indian Loan Receivable Trust February 2008	Income Tax Officer- 19(3)(2)	
4339/Mum/2013	Income Tax Officer- 19(3)(2)	Indian Corporate Loan Securitisation Trust 2008 Series 9	2009-10 AAATI6932R
3988/Mum/2013	Indian Corporate Loan Securitisation Trust 2008 Series 9	Income Tax Officer- 19(3)(2)	
4333/Mum/2013	Income Tax Officer- 19(3)(2)	Indian Corporate Loan Securitisation Trust 2008 Series 37	2009-10 AAATI7009K
4041/Mum/2013	Indian Corporate Loan Securitisation Trust 2008 Series 37	Income Tax Officer- 19(3)(2)	
467/Mum/2014	Income Tax Officer- 19(3)(2)	Indian Corporate Loan Securitization Trust 2008 Series LVI	2009-10 AAATI6784P
1182/Mum/2014	Indian Corporate Loan Securitization Trust 2008 Series LVI	Income Tax Officer- 19(3)(2)	

4342/Mum/2013	Income Tax Officer-19(3)(2)	Indian Corporate Loan Securitisation Trust 2008 Series VII	2009-10 AAATI6919A
4038/Mum/2013	Indian Corporate Loan Securitisation Trust 2008 Series VII	Income Tax Officer-19(3)(2)	
4335/Mum/2013	Income Tax Officer-19(3)(2)	Indian Corporate Loan Securitisation Trust 2008 Series 18	2009-10 AAATI6933Q
4036/Mum/2013	Indian Corporate Loan Securitisation Trust 2008 Series 18	Income Tax Officer-19(3)(2)	
4946/Mum/2013	Income Tax Officer 19(3)(2)	IML Loan Trust	2009-10 AAATI6595E
4785/Mum/2013	IML Loan Trust	Income Tax Officer 19(3)(2)	
4945/Mum/2013	Income Tax Officer 19(3)(2)	IWH Loan Trust	2009-10 AAATI6707L
4783/Mum/2013	IWH Loan Trust	Income Tax Officer 19(3)(2)	
1621/Mum/2014	Income Tax Officer-19(3)(2)	IBH Loan Trust	2009-10 AAATI6799J
1443/Mum/2014	IBH Loan Trust	Income Tax Officer 19(3)(2)	
2727/Mum/2014	Income Tax Officer 19(3)(2)	KUL Loan Trust	2009-10 AABTK2887L
3608/Mum/2014	KUL Loan Trust	Income Tax Officer 19(3)(2)	
944/Mum/2014	Income Tax Officer 19(3)(2)	KSE Loan Trust	2009-10 AABATK3186
1444/Mum/2014	KSE Loan Trust	Income Tax Officer 19(3)(2)	
4781/Mum/2013	Income Tax Officer 19(3)(3)	PFL Loan Trust	2009-10 AABTP4902D
4784/Mum/2013	PFL Loan Trust	Income Tax Officer 19(3)(3)	
4093/Mum/2014	KAG Loan Trust	Income Tax Officer 19(3)(2)	2009-10 AABTP3092R
4338/Mum/2013	Income Tax Officer-19(3)(2)	ICLS Trust 2008 Series VI	2009-10 AAATI6822Q
4034/Mum/2013	ICLS Trust 2008 Series VI	Income Tax Officer-19(3)(2)	

541/Mum/2014	Income Tax Officer-19(3)(2)	ICLS Trust 2008 Series III	2009-10 AAATI6824J
1189/Mum/2014	Indian Corporate Loan Securitisation Trust 2008 Series III	Income Tax Officer-19(3)(2)	
4340/Mum/2013	Income Tax Officer-19(3)(2)	Indian Corporate Loan Securitisation Trust 2008 Series II	2009-10 AAATI6823R
4039/Mum/2013	Indian Corporate Loan Securitisation Trust 2008 Series II	Income Tax Officer-19(3)(2)	
472/Mum/2014	Income Tax Officer-19(3)(2)	Indian Loan Receivable Trust May 2008	2009-10 AAATI6570P
1191/Mum/2014	India Loan Receivable Trust May 2008	Income Tax Officer 19(3)(2)	
447/Mum/2014	Income Tax Officer-19(3)(2)	Loan Receivable Trust April 2008	2009-10 AAATI6480D
1187/Mum/2014	Loans Receivable Trust April 2008	Income Tax Officer-19(3)(2)	
3735/Mum/2014	Income Tax Officer 19(3)(2)	Indian Corporate Loan Securitisation Trust 2008 Series LXII	2009-10 AAATI6929G
4096/Mum/2014	ICLS Trust 2008 Series LXII	Income Tax Officer-19(3)(2)	
466/Mum/2014	Income Tax Officer-19(3)(2)	Indian Corporate Loan Securitization Trust 2008 Series XLVII	2009-10 AAATI6930P
1183/Mum/2014	Indian Corporate Loan Securitization Trust 2008 Series XLVII	Income Tax Officer-19(3)(2)	
4337/Mum/2013	Income Tax Officer-19(3)(2)	Indian Corporate Loan Securitisation Trust 2008 Series 20	2009-10 AAATI6920R
4035/Mum/2013	Indian Corporate Loan Securitisation Trust 2008 Series 20	Income Tax Officer-19(3)(2)	
4334/Mum/2013	Income Tax Officer-19(3)(2)	Indian Corporate Loan Securitisation Trust 2008 Series 24	2009-10 AAATI6932R
4037/Mum/2013	Indian Corporate Loan Securitisation Trust 2008 Series 24	Income Tax Officer-19(3)(2)	

4336/Mum/2013	Income Tax Officer-19(3)(2)	Indian Corporate Loan Securitisation Trust 2008 Series 27	2009-10 AAATI6710R
3987/Mum/2013	Indian Corporate Loan Securitisation Trust 2008 Series 27	Income Tax Officer-19(3)(2)	
943/Mum/2014	Income Tax Officer-19(3)(2)	Indian Corporate Loan Securitisation Trust 2008 Series XLI	2009-10 AAATI6923N
1437/Mum/2014	Indian Corporate Loan Securitisation Trust 2008 Series XLI	Income Tax Officer-19(3)(2)	
4943/Mum/2013	Income Tax Officer 19(3)(2)	IEL Loan Trust	2009-10 AAATI6596H
4781/Mum/2013	IEL Loan Trust	Income Tax Officer 19(3)(2)	
4947/Mum/2013	Income Tax Officer 19(3)(2)	KBA Loan Trust	2009-10 AABTK2888F
4786/Mum/2013	KBA Loan Trust	Income Tax Officer 19(3)(2)	
4066/Mum/2014	Income Tax Officer 19(3)(3)	PSE Loan Trust	2009-10 AABTP4903C
4092/Mum/2014	PSE Loan Trust	Income Tax Officer 19(3)(3)	
4944/Mum/2013	Income Tax Officer 19(3)(2)	IKR Loan Trust	2009-10 AAATI6574K
4782/Mum/2013	IKR Loan Trust	Income Tax Officer 19(3)(2)	
468/Mum/2014	Income Tax Officer-19(3)(2)	Indian Corporate Loan Securitization Trust 2008 Series 33	2009-10 AAATI6918B
1184/Mum/2014	Indian Corporate Loan Securitization Trust 2008 Series 33	Income Tax Officer-19(3)(2)	
3734/Mum/2014	Income Tax Officer-19(3)(2)	Indian Corporate Loan Securitisation Trust 2008 Series XI	2009-10 AAATI7010C
4091/Mum/2014	Indian Corporate Loan Securitisation Trust 2008 Series XI	Income Tax Officer-19(3)(2)	
942/Mum/2014	Income Tax Officer-19(3)(2)	Indian Corporate Loan Securitisation Trust 2008 Series 40	2009-10

1438/Mum/2014	Indian Corporate Loan Securitisation Trust 2008 Series 40	Income Tax Officer-19(3)(2)	AAATI6784R
542/Mum/2014	Income Tax Officer-19(3)(2)	Indian Corporate Loan Securitisation Trust 2008 Series 39	2009-10
1185/Mum/2014	Indian Corporate Loan Securitisation Trust 2008 Series 39	Income Tax Officer-19(3)(2)	AAATI6790F
3746/Mum/2014	Income Tax Officer 19(3)(2)	Long Bond Receivable Trust 2006 Series III	2010-11
4101/Mum/2014	Long Bond Receivable Trust 2006 Series III	Income Tax Officer-19(3)(2)	AAATL5420F
3939/Mum/2014	Income Tax Officer-19(3)(2)	India Structural Asset Trust Series VII	2010-11
3780/Mum/2014	India Structur ed Asset Trust Series VII	Income Tax Officer-19(3)(2)	AAATI6915N
5979/Mum/2014	Indian Corporate Loan Securitisation Trust 2008 Series III	Income Tax Officer 19(3)(2)	2010-11 AAATI6824J
5980/Mum/2014	Indian Corporate Loan Securitisation Trust 2008 Series VI	Income Tax Officer 19(3)(2)	2010-11 AAATI6822Q
5724/Mum/2014	Income Tax Officer 19(3)(2)	ICLS Trust 2008 Series II	2010-11
5717/Mum/2014	Indian Corporate Loan Securitisation Trust 2008 Series II	Income Tax Officer 19(3)(2)	AAATI6347L
3747/Mum/2014	Income Tax Officer-19(3)(2)	India Commercial Loan Trust Series -II 2010	2010-11
3778/Mum/2014	Indian Commercial Loan Trust Series II 2010	Income Tax Officer-19(3)(2)	AAATI7695F
3933/Mum/2014	Income Tax Officer-19(3)(2)	India Commercial Loan Trust Series VI 2009	2010-11
3953/Mum/2014	Indian Commercial Loan Trust Series VI 2009	Income Tax Officer-19(3)(2)	AAATI7603M
3954/Mum/2014	Indian Commercial Loan Trust Series III 2010	Income Tax Officer-19(3)(2)	2010-11

3931/Mum/2014	Income Tax Officer-19(3)(2)	India Commercial Loan Trust Series III 2009	2010-11 AAATI7698J
3739/Mum/2014	Income Tax Officer-19(3)(2)	India Commercial Loan Trust Series II 2009	2010-11 AAATI7438N
3701/Mum/2014	Indian Commercial Loan Trust Series II 2009	Income Tax Officer-19(3)(2)	
3932/Mum/2014	Income Tax Officer-19(3)(2)	India Commercial Loan Trust Series IV 2009	2010-11 AAATI7464E
3952/Mum/2014	Indian Commercial Loan Trust Series IV 2009	Income Tax Officer-19(3)(2)	
3947/Mum/2014	Income Tax Officer 19(3)(2)	KAG Loan Trust	2010-11 AABTK3092R
3956/Mum/2014	KAG Loan Trust	Income Tax Officer 19(3)(2)	
3941/Mum/2014	Income Tax Officer-19(3)(2)	Indian Loan Receivable Trust April II - 2009	2010-11 AAATI7908R
3779/Mum/2014	Indian Loan Receivable Trust April II 2009	Income Tax Officer-19(3)(2)	
3738/Mum/2014	Income Tax Officer 19(3)(2)	India Commercial Loan Trust Series V 2009	2010-11 AAATI7907A
3702/Mum/2014	ICL Trust Series V 2009	Income Tax Officer-19(3)(2)	
3180/Mum/2014	Income Tax Officer-19(4)(2)	Bond Receivable Trust 2006 Series I	2009-10 AABTB0670J
3625/Mum/2014	Bond Receivable Trust 2006 Series I	Income Tax Officer-19(4)(2)	
5576/Mum/2014	Income Tax Officer 19(3)(2)	Bond Receivable Trust 2006 Series I	2010-11
5721/Mum/2014	Bond Receivable Trust 2006 Series I	Income Tax Officer-19(3)(2)	AABTB0670J
3940/Mum/2014	Income Tax Officer-19(3)(2)	India Structural Asset Trust Series XI	2010-11 AAATI7291R
4097/Mum/2014	India Structured Asset Trust Series XI	Income Tax Officer 19(3)(2)	
4111/Mum/2014	Income Tax Officer 19(3)(2)	SME Retail Pool IV Trust	2010-11 AAHTS4971R
4100/Mum/2014	SME Retail Pool IV Trust	Income Tax Officer 19(3)(2)	

3737/Mum/2014	Income Tax Officer 19(3)(2)	India Structured Asset Trust Series V	2009-10 AAATI6917Q
4094/Mum/2014	Indian Structural Asset Trust Series V	Income Tax Officer- 19(3)(2)	
1142/Mum/2014	Income Tax Officer- 19(3)(2)	India Structural Asset Trust Series-VIII	2009-10 AAATI6916R
1442/Mum/2014	India Structural Asset Trust Series- VIII	Income Tax Officer- 19(3)(2)	
1139/Mum/2014	Income Tax Officer- 19(3)(2)	India Structured Asset Trust Series-III	2009-10 AAATI6792H
1439/Mum/2014	India Structured Asset Trust Series-III	Income Tax Officer- 19(3)(2)	
4948/Mum/2013	Income Tax Officer- 19(3)(2)	India Structured Asset Trust Series IV	2009-10 AAATI6783J
5067/Mum/2013	India Structured Asset Trust Series IV	Income Tax Officer- 19(3)(2)	
1138/Mum/2014	Income Tax Officer- 19(3)(2)	India Structured Asset Trust Series-II	2009-10 AAATI6793G
1436/Mum/2014	India Structured Asset Trust Series-II	Income Tax Officer- 19(3)(2)	
5577/Mum/2014	Income Tax Officer 19(3)(2)	Bond Receivable Trust 2006 Series II	2010-11 AABTB0669H
5722/Mum/2014	Bond Receivable Trust 2006 Series II	Income Tax Officer- 19(3)(1)	
4113/Mum/2014	Income Tax Officer 19(3)(2)	SME Retails Pool II Trust	2009-10 AAHTS4356C
4095/Mum/2014	SME Retails Pool II Trust	Income Tax Officer- 19(3)(4)	
2722/Mum/2014	Income Tax Officer 19(3)(2)	Indian Loan Receivable Trust May 2008	2010-11 AAATI6570P
3610/Mum/2014	Indian Loan Receivable Trust May 2008	Income Tax Officer- 19(3)(2)	
3938/Mum/2014	Income Tax Officer- 19(3)(2)	India Structural Asset Trust Series 6	2010-11 AAATI6911J
3955/Mum/2014	India Structured Asset Trust Series-6	Income Tax Officer- 19(3)(2)	
3937/Mum/2014	Income Tax Officer- 19(3)(2)	India Structured Asset Trust Series III	2010-11 AAATI6792H
3962/Mum/2014	India Structured Asset Trust Series-III	Income Tax Officer- 19(3)(2)	

3936/Mum/2014	Income Tax Officer-19(3)(2)	India Structured Asset Trust Series II	2010-11 AAATI6793G
3691/Mum/2014	India Structured Asset Trust Series II	Income Tax Officer-19(3)(2)	
5270/Mum/2014	Income Tax Officer 19(3)(2)	India Structured Asset Trust Series IV	2010-11 AAATI6783J
5274/Mum/2014	India Structured Asset Trust Series IV	Income Tax Officer 19(3)(2)	
4112/Mum/2014	Income Tax Officer 19(3)(2)	SME Retails Pool II Trust	2010-11 AAHTS4356C
4099/Mum/2014	SME Retails Pool II Trust	Income Tax Officer 19(3)(2)	
4114/Mum/2014	Income Tax Officer 19(3)(2)	SME Loan Receivables Trust August 2007	2010-11 AAITS3969E
4098/Mum/2014	SME Loan Receivables Trust August 2007	Income Tax Officer 9(30)(2)	
7677/Mum/2013	KES Loan Trust	Income Tax Officer 19(3)(4)	2008-09 AABTK2334E
1611/Mum/2013	ITBL Loan Trust	Income Tax Officer-19(3)(2)	2009-10 AAATI6745A
3942/Mum/2014	Income Tax Officer-19(3)(2)	ITBL Loan Trust	2010-11 AAATI6745A
4089/Mum/2014	ITBL Loan Trust	Income Tax Officer-19(3)(2)	
3943/Mum/2014	Income Tax Officer-19(3)(2)	ITCCL Loan Trust	2010-11 AAATI6709E
4088/Mum/2014	ITCCL Loan Trust	Income Tax Officer-19(3)(2)	

Assessee by: Shri S.E. Dastur &
Shri Madhur Agarwal
Revenue by: Smt. S. Pandya

Date of Hearing: 15.12.2016
Date of Pronouncement: 22.02.2017

ORDER

Per Bench

These are a bunch of 248 appeals, 128 by various assessee's and 120 by Revenue, most of which are cross appeals, directed against the orders

passed by their respective CIT(Appeals) for relevant assessment years 2007-08 to 2010-11 as indicated in the list of cases (supra).

2. In all these cases it is not in dispute that the facts and circumstances and issues involved have been examined and brought out by the respective Assessing Officers (AO) in the orders of assessment that were passed. On appeals filed by the assessee, the learned CIT(Appeals) concerned have rendered findings that, after considering the facts and legal issues involved in these appeals, they are found to be similar/identical to those that have been duly considered in the group of securitisation cases of IL&FS Trust Co. Ltd., i.e. case of Indian Corporate Loan Securitisation Trust -2008, Series-14 for A.Y. 2009-10. The respective CIT(Appeals) also went on to hold that there being no change of basic facts on the issues involved in different assessment years, the findings rendered for A.Y. 2009-10 would also be applicable for the other assessment years involved.

3. Before us, both the learned senior counsel for the assessee and the learned CIT-DR for Revenue, after due verification agreed that the issues raised in the grounds of appeal in these appeals are identical to those raised in the lead matter, i.e. the cross appeals in the case of Indian Corporate Loan Securitization Trust – 2008 Series -14 in ITA Nos. 3986 & 4343/Mum/2013 of IL&FS Trust Co. Ltd. group of cases and therefore the findings rendered by the Coordinate Bench on the various issues in the cross appeals in the lead case would be applicable to all these appeals.

4.1 In the course of hearings the learned senior counsel for the assessee submitted that; except in assessee's appeal in KES Loan Trust (ITA No. 7677/Mum/2013 for A.Y. 2008-09); wherever the other assesseees have raised additional grounds of appeals in their appeals the same are not being pressed by the concerned assesseees. Such additional grounds are, inter alia, in respect of:

- (i) Retrospectivity of amendment by Finance Act, 2013 inserting section 10(23DA) of the Act and Chapter XII EA for taxation of securitization Trusts;

- (ii) Allowance of loss; and
- (iii) Any other additional ground raised.

In effect all additional grounds raised by the assesseees, other than in the case of KES Loan Trust (supra), are not being pressed in these appeals preferred by the assessee. In that view of the matter, since the additional grounds raised by these assessee's in the other 128 appeals are not pressed, they are rendered infructuous and we accordingly dismiss the additional grounds raised.

5.1 Revenue has also preferred additional grounds in some of their 107 appeals/cases which are almost identical to the consolidated grounds 1, 2, 3 and 4 raised by it in ITA No. 4343/Mum/2013 in the lead case Indian Corporate Loan Securitization Trust – 2008, Series 14 for A.Y. 2009-10. It is prayed by the learned CIT-DR that the same be admitted for hearing as they go to the very root of the matter and in this regard have relied on the decision of the Hon'ble Apex Court in the case of National Thermal Power Corporation (229 ITR 383) (SC).

5.2 The assessee KES Loan Trust in its appeal in ITA No. 7677/Mum/2013 for A.Y. 2008-09 has raised an additional ground NO. 5 claiming deduction of payment to PTC holders as expenses which was not raised before the CIT(A) inadvertently. It is prayed that the same be admitted for consideration as it goes to the root of the matter in the issue involved in these appeals and in this regard have relied on the decision of the Hon'ble Apex Court in the case of National Thermal Power Corporation (supra).

5.3 The learned senior counsel for the assessee strongly objected to the admission of the additional grounds raised in Revenue's appeals and simultaneously the learned CIT-DR objected to admission of the ground raised by KES Loan Trust for A.Y. 2008-09.

5.4.1 We have heard the rival contentions and perused and carefully considered the material on record; including the judicial pronouncements cited. Following the ratio of the decision of the Hon'ble

Apex Court in the case of National Thermal Power Corporation (*supra*) we admit for consideration the additional grounds raised by Revenue in those appeals in which it has been raised and the additional ground No. 5 raised by KES Loan Trust in its appeal in ITA No. 7677/Mum/2013 for A.Y. 2008-09.

6.1 We have heard the learned senior counsel for the assessee and the learned CIT-DR, who after due examination and verification, have agreed that since all the grounds of appeal raised in these appeals by both the assessee and Revenue are similar/identical to the grounds raised in the lead matter; i.e. the cross appeals in the case of Indian Corporate Loan Securitization Trust – 2008 Series -14 in ITA Nos. 3986 & 4343/Mum/2013, for A.Y. 2009-10, which is part of IL&FS Trust Co. Ltd. group of cases, the findings rendered by this Tribunal on various issues therein should be applied uniformly to all the 248 appeals in these cases. In these factual and legal circumstances, not only the learned CIT(A)s in all these cases, but also the learned counsel's for both parties are agreed that the issues involved in these appeals across assessment years are similar and have been duly considered in the group cases of the IL&FS Trust Co. Ltd., of which group the lead matter is Indian Corporate Loan Securitization Trust – 2008, Series 14 in ITA Nos. 3986 & 4343/Mum/2013 for A.Y. 2009-10. Having decided grounds I, II, III and IV of the assessee's appeal in the case of Indian Corporate Loan Securitisation Trust 2008 Series-14 in ITA No. 3986/Mum/2013 vide order dated 17.02.2017 in favour of the assessee Trust, the factual differences pointed out would have no bearing on the issues raised in appeals. Following the decision of this Bench of the Tribunal in the case of Indian Corporate Loan Securitization Trust – 2008, Series 14 in ITA Nos. 3986 & 4343/Mum/2013 dated 17.02.2017 (a copy of which will form part of this order), we hold and direct that the decision/findings rendered therein on various issues will accordingly apply *mutatis mutandis* to all these appeals for the assessment years concerned. The AO is accordingly directed.

7. In the result, the 128 appeals by the assesseees are partly allowed and the 120 appeals of Revenue are dismissed.

8. Order pronounced in the open court on 22nd February, 2017.

Sd/-
(Sandeep Gosain)
Judicial Member

Sd/-
(Jason P. Boaz)
Accountant Member

Mumbai, Dated: 22nd February, 2017

Copy to:

1. Assessee: *The IL&FS Financial Centre, Plot No. C-22, G. Block, BKC, Bandra (E), Mumbai 400051*
2. Revenue: *Income Tax Officer 19(3)(2), Mumbai*
3. *The CIT(A) -30, Mumbai*
4. *The CIT - 19, Mumbai*
5. *The DR, "F" Bench, ITAT, Mumbai*

By Order

//True Copy//

Assistant Registrar
ITAT, Mumbai Benches, Mumbai

n.p.